

**Note:** From the information collected from railways, it has been noticed that the amount of security deposit taken from Station and Assistant Station Masters is not uniform on all the Railways. It has since been decided that the amount of security deposit from Station and Assistant Station Masters responsible for handing cash should be Rs 300/- uniformly on all railways and necessary orders have been issued to the railways to refund the excess of deposit to the employees concerned

12.15 hrs.

#### RE MOTION FOR ADJOURNMENT

**Mr. Speaker:** Papers laid on the Table—Shri Karmarkar

**Shri S. M. Banerjee (Kanpur):** Sir,

**Mr. Speaker:** The hon Member has developed a knack of interrupting. I won't allow any matter to be raised which is not on the Order Paper. If the hon Member wants he may send me a chit and I will call him.

**Shri S. M. Banerjee.** I have already written, Sir, about the adjournment motion about

**Mr. Speaker:** The hon Member cannot bring it here. He can write to me. It will take some time for me to decide whether I should admit it or not admit it.

Now, we go to the next item

12.16 hrs.

#### PAPER LAID ON THE TABLE

##### NOTIFICATION UNDER PREVENTION OF FOOD ADULTERATION ACT

**The Minister of Health (Shri Karmarkar):** Sir, I beg to lay on the Table, under sub-section (2) of Section 23 of the Prevention of Food Adulteration Act, 1954, a copy of Notification No GSR 17 dated the 3rd January, 1959 [Placed in Library, See No LT-1260/59].

#### MESSAGE FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following message received from the Secretary of Rajya Sabha —

"In accordance with the provisions of rule 101 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 2nd March, 1959, agreed to the following amendments made by the Lok Sabha at its sitting held on the 23rd February, 1959, in the Workmen's Compensation (Amendment) Bill, 1958 —

##### Enacting Formula

1 That at page 1, line 1,—

for "Ninth Year" substitute  
"Tenth Year"

##### Clause 1

2 That at page 1, line 4,—

for "1958" substitute "1959".

#### ESTIMATES COMMITTEE

##### THIRTY-THIRD REPORT

**Shri B. G. Mehta (Gohilwad) Sir,** I beg to present the Thirty-third Report of the Estimates Committee (Second Lok Sabha) on the Ministry of Steel, Mines and Fuel—Hindustan Steel (P) Ltd—Rourkela, Bhilai and Durgapur Steel Projects

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### THIRTY-SIXTH REPORT

**Sardar Hukam Singh (Bhatinda):** Sir, I beg to present the Thirty-sixth Report of the Committee on Private Members' Bills and Resolutions.